

22,000/- रुपये की लागत पर एनप्लाज्योसिस नामक बिमारी में काम आने वाले टीके का आयात किया गया था।

(ग) जी नहीं, थेलीरीओसिस तथा एनप्लाज्योसिस नामक बिमारियों में काम आने वाले टीकों के उत्पादन के लिये मध्यप्रदेश में अभी सुविधायें उपलब्ध नहीं हैं।

(घ) और (ङ). जी नहीं।

उत्तर प्रदेश में उर्वरक कारखाने की स्थापना

5188. श्री महादीपक सिंह : क्या पंटोलियम और रसायन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश की आगरा कमीशनरी के किसी जिले में एक उर्वरक कारखाना स्थापित करने का सरकार का विचार है ;

(ख) क्या देश में वास्तव में समाजवाद लाने के विचार से इस प्रकार के कारखाने सर्वप्रथम पिछले जिलों में स्थापित किये जाने चाहिये जिससे बेरोजगार लोगों को रोजगार मिल सके ; और

(ग) यदि हां, तो क्या पिछड़े हुये ऐटा जिले के गंगा के तराई क्षेत्र में इस प्रकार का कारखाना स्थापित करने का सरकार का विचार है ?

पंटोलियम और रसायन मंत्री (श्री पी० सी० सेठी) : (क) जी नहीं।

(ख) उर्वरक कारखानों का स्थापित किया जाना मुख्यतः तकनीकी आर्थिक पहलुओं पर निर्भर करता है।

(ग) प्रश्न नहीं उठता।

Alleged corruption in Dr. Bhagwan Das Memorial Trust New Delhi.

5189. SHRI AMBESH : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the reply given to Unstarred Question No. 7125 on the 21st April, 1969 and state :

(a) whether it was stated therein that no grants will be given to Dr. Bhagwan Das

Memorial Trust, New Delhi till the charges levelled against the Trust were proved false ;

(b) whether he had written a letter on the 10th July, 1969 recommending to the Delhi Administration to give grants to the said Trust ; and

(c) if so, whether a copy of the said letter will be laid on the Table ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) Yes, Sir.

(b) and (c). The Government of India addressed a letter No. F. 17th-5/69-Grants, dated the 10th July, 1969 wherein Delhi Administration were *inter alia* requested to take a quick decision on the complaints forwarded to them against Dr. Bhagwan Das Memorial Trust so that in case they find that the complaints not of a serious nature they may release the grant to meet the recurring expenditure subject to any condition they may like to impose. Relevant extracts from the letter referred to are given in the Statement attached.

Statement

Extracts from Ministry of Health and Family Planning letter No. F.17-5/69-Grants dated the 10th July, 1969 addressed to the Secretary, Medical and Public Health Department, Delhi Administration, Delhi.

As the objections relate mainly to grants given by the Delhi Administration and the Delhi Municipal Corporation to meet recurring expenditure, I am to request that the Accountant General, Central Revenues may be asked to conduct immediately a special audit of the accounts up to the year ending 1968-69 of the All India Blind Relief Society and Dr. Bhagwan Das Memorial Trust, Lajpat Nagar, New Delhi, and give their findings in the matter. They may also be requested to suggest remedial measures, which they consider necessary.

I am further to request that in the interest of smooth running of the institution and to enable it to continue to serve the general public, the Delhi Administration may kindly expedite their decision on the complaint set to them vide this Ministry's letters No. F. 17-12/67-G & C dated the 14.3.67, 21.8.68 and 25.1.69 and intimate the

same to this Ministry. It is also requested that the Delhi Administration may take a quick decision so that in case they find that the complaints are not of a serious nature, they may release grants to meet the recurring expenditure subject to any condition they may like to impose.

I am, therefore to request that early action on the lines indicated above may kindly be taken under intimation to this Ministry.

The receipt of this letter may kindly be acknowledged.

Convening of Conference of Afro-Asian Nations in Delhi Re. Refugees from Bangla Desh

5190. SHRI S. M. BANERJEE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India intends to call a Conference of the Afro-Asian Nations in Delhi to discuss the serious situation arising out of influx of refugees in India from Bangla Desh ;

(b) if so, whether invitations will be extended to big Powers also ; and

(c) if not, the reasons for the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Does not arise.

(c) Government do not consider it necessary or useful to hold such a Conference at this juncture.

भारतीय विमान के अपहरण के बारे में ढाका रेडियो से प्रसारण

5791. श्री हुकम चन्द कछवाय : क्या विदेश मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 25 मार्च 1971 को ढाका रेडियो से किए गये इस आशय के प्रसारण की ओर दिलाया गया है कि भारतीय विमान के अपहरण में श्री भूट्टों का हाथ था ; और

(ख) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है ?

विदेश मंत्रालय में उप मंत्री (श्री सुरन्द्र पाल सिंह) : (क) ढाका रेडियो के 25 मार्च 1971 के प्रसारण का संबंध उद्धरण निम्न-लिखित है :

‘काश्मीरी स्वतंत्रता सेनानियों द्वारा भारतीय वायुयान के अपहरण के प्रति उनका (भूट्टों का) प्रोत्साहन, बाद में वायुयान में जला देने पर उनकी खुशी और उनके दल द्वारा सार्वजनिक प्रदर्शनों के बाद भारत विरोधी भावना को भड़काने के प्रयत्न उसी बात का एक अंग है जो पाकिस्तान की पिछली राजनीति में कई बार देखी गयी है।’

(ख) अपहरणकर्ताओं को किसी भी प्रकार प्रोत्साहन देने की सरकार निन्दा करती है।

ऋषिकेश-बद्रीनाथ मार्ग पर कालियासोद में सड़क का टूटना

5192. श्री प्रताप सिंह नेगी : क्या रक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या 5 जून, 1971 के दैनिक समाचार पत्र ‘नवभारत टाइम्स’ में प्रकाशित समाचार के अनुसार, भारी वर्षा के कारण ऋषिकेश-बद्रीनाथ मार्ग पर कालियासोद में सड़क टूट गई है और इसके परिणामस्वरूप हजारों यात्री रूके पड़े हैं ;

(ख) क्या वर्षा के कारण यह सड़क बार बार टूट जाती है और इसके परिणाम-स्वरूप यात्रियों को भारी कठिनाइयों का सामना करना पड़ता है ;

(ग) क्या देश के प्रत्येक भाग से और विदेशों से आने वाले यात्रियों की इस सड़क पर यात्रा सुगम बनाने के लिये सरकार का उपयुक्त कार्यवाही करने का विचार है ; और

(घ) यदि हां, तो उसकी मुख्य मुख्य बातें क्या हैं ?